

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:181

ANSWERED ON:12.03.2007

BENEFICIARIES UNDER ANTYODAYA ANNA YOJANA

Danve Shri Raosaheb Patil;Shakya Shri Raghuraj Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of people benefited under the Antyodaya Anna Yojana (AAY) as on January, 2007;
- (b) the categories of people included under the AAY after the latest expansion of the scheme;
- (c) whether a large number of people belonging to these newly added categories have been excluded from AAY;
- (d) if so, the details thereof and the reasons therefor;
- (e) the steps being taken to include all such people under the scheme;
- (f) whether the Government has conducted any feasibility study for extending the scheme to remote, rural and hunger prone areas in the country; and
- (g) if so, the outcome thereof and the action taken thereon?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a), (b), (c), (d), (e), (f) & (g): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF THE STARRED QUESTION NO. 181 DUE FOR ANSWER ON 12.03.2007 IN THE LOK SABHA.

(a) As on 31ST January, 2007, 224.568 lakh households are benefited under Antyodaya Anna Yojana as at Annexure-I.

(b) The categories of people included under the AAY is at Annexure-II as on 31st January, 2007.

(c), (d) & (e) : The identification of the Antyodaya families and issuing of distinctive Ration Cards to these families is the responsibility of the concerned State Governments. Detailed guidelines were issued to the States/UTs for identification of the Antyodaya families under the AAY and additional Antyodaya families under the expanded AAY. As per the Guidelines, the identification of beneficiaries under this scheme is to be done by the respective State Governments with the involvement of Panchayats/Gram Sabhas in rural areas and urban local bodies in the urban areas. In cases where elected bodies in rural/urban areas are not in position, the State Government/UT Administration may involve suitable mechanism for identification of beneficiaries in an impartial and objective manner. Allocation of food grains under the scheme is being released by the Central Government to the States/UTs on the basis of issue of distinctive AAY Ration Cards to the identified Antyodaya families

Out of 2.50 crore AAY families 224.568 lakh families have already been covered as on January, 2007.

(f) : No, Sir.

(g) : Does not arise.